

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

225. C.P. (IB)/1097(MB)2022

IN THE MATTER OF

Nina Percept Private Limited

... Petitioner

Vs

Capacit E Infraprojects Limited

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 07.11.2023

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Adv. Karishma Mungekar i/b Sahil Mahajan (PH)

For the Respondent:

ORDER

Due to paucity of time, the matter could not be taken up. List on **18.12.2023.**

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/z/